

DIVISION BENCH  
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/658(KB)2020  
IA(I.B.C)/826(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	APUNDARIK MERCHANT PVT .LTD. VS CITYLIFE RETAIL PVT.LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**  
Ms. Tanusree Paul, Adv. ] For the Liquidator

**ORDER**

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/826(KB)2024:**
  - a. Learned Counsel appearing on behalf of the Liquidator submits that the hard copy of this application has not been filed
  - b. List this matter on **8<sup>th</sup> May, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**